

ADDENDUM TO FORM G

**THIS IS AN ADDENDUM TO INVITATION FOR EXPRESSION OF INTEREST
PUBLISHED ON 15th DECEMBER 2025 FOR
ULTIMATE INFOVISION PRIVATE LIMITED (U72300DL2007PTC165838)
OPERATING IN COMMERCIAL REAL ESTATE AT GREATER NOIDA**

(Addendum to Form G published in Financial Express and Jansatta, New Delhi on 15-12-2025 Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	24-01-2026
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Note: The other contents and terms of the Form G dated 15.12.2025 shall remain the same.

Date- 17.12.2025
Place- Ghaziabad

Reshma Mittal (Resolution Professional)
For **M/s Ultimate Infovision Private Limited**
Regn. No. IBBI / IPA-001 / IP-P00297/2017-2018/10541
(AFA Valid upto 31.12.2026)
Registered Address: 1104, Nirmal Tower, Barahamba Road,
Connaught Place , New Delhi-110001, Ph. : 8860441411

8x7, Font 7.5pt Date 17-12-25

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फॉर्म जी का परिशिष्ट

यह अल्टीमेट इन्फोविजन प्राइवेट लिमिटेड (U72300DL2007PTC165838) के लिए 15 दिसंबर 2025 को प्रकाशित रुचि की अभिव्यक्ति के आमंत्रण का परिशिष्ट है।
ग्रेटर नोएडा में वाणिज्यिक रियल एस्टेट क्षेत्र में कार्यरत

(फॉर्म जी का परिशिष्ट, जो फाइनेंशियल एक्सप्रेस और जनसत्ता, नई दिल्ली में 15-12-2025 को प्रकाशित हुआ था, भारतीय दिवालियापन और दिवालियापन बोर्ड (कॉर्पोरेट व्यक्तियों के लिए दिवालियापन समाधान प्रक्रिया) विनियम, 2016 के विनियम 36ए के उप-विनियम (1) के अंतर्गत)

प्रासंगिक विवरण

14.	सूचना झापन, मूल्यांकन मैट्रिक्स और समाधान अनुरोध जारी करने की तिथि संभावित समाधान आवेदकों के लिए योजना	24-01-2026
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नोट: दिनांक 15.12.2025 के Form G की अन्य सामग्री और शर्तें यथावत रहेंगी।

दिनांक— 17.12.2025

स्थान— गाजियाबाद

रेशमा मित्तल (समाधान पेशेवर)
मेसर्स अल्टीमेट इन्फोविजन प्राइवेट लिमिटेड के लिए
पंजीकरण संख्या IBBI / IPA-001 / IP-P00297/2017-2018/10541
(एएफए 31.12.2026 तक मान्य)

पंजीकृत पता: 1104, निर्मल टावर, बाराहाम्बा रोड,
कॉर्नॉट प्लेस, नई दिल्ली-110001, फ़ोन: 8860441411

**FORM G : INVITATION FOR EXPRESSION OF INTEREST
FOR ULTIMATE INFOVISION PRIVATE LIMITED
OPERATING IN COMMERCIAL REAL ESTATE AT GREATER NOIDA**
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	ULTIMATE INFOVISION PRIVATE LIMITED CIN: - U72300DL2007PTC165838
2.	Address of the registered office	Registered office: -403, 4th Floor, Shahpuri Tirath Singh Tower, C-58, Janakpuri, New Delhi-110058
		Project Site: - Plot No. 12-A, Knowledge Park-03, Greater Noida – 201308 (U.P.)
3.	URL of website	Not Applicable
4.	Details of Place where majority of fixed Assets are located	Corporate Debtor was allotted Plot No. 12-A, Knowledge Park, Greater Noida-201308 admeasuring 38014.54 Square Meters. The lease was cancelled by Greater Noida industrial development Authority vide order dated 07.09.2022 and same is under challenge in W.P.(C) No. 475/2023 filed by Bank of Baroda, Mortgagor.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL as per Financial Statement for the year 2021-2022. Details thereafter are not available at present. CIRP commenced vide order dated 29.05.2024
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, list of creditors are available at URL:	The details can be obtained from the RP by sending an email at: cirp.ultimateinfovision@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The Resolution Applicant must be eligible under section 29A of IBC2016. Detailed Invitation for Expression of Interest (EOI) mentioning Eligibility & Ineligibility criteria can be sought by sending an email at cirp.ultimateinfovision@gmail.com
10.	Last date for receipt of expression of interest	30.12.2025
11.	Date of issue of provisional list of prospective resolution applicants	09-01-2026
12.	Last date for submission of objections to provisional list	14-01-2026
13.	Date of issue of final list of prospective resolution applicants	19-01-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	14-01-2026
15.	Last date of submission of resolution plans	13-02-2026
16.	Process email id to submit EOI	cirp.ultimateinfovision@gmail.com
17.	Details of corporate debtor's registration as MSME	Information not available
Above-mentioned last dates are subject to exclusion to be granted by Hon'ble NCLT for completion of the CIRP and shall remain subject to modification by the CoC. Date- 15.12.2025 Place- Ghaziabad Reshma Mittal (Resolution Professional) For M/s Ultimate Infovision Private Limited Regn. No. IBBI / IPA-001 / IP-P00297/2017-2018/10541 (AFA Valid upto 31.12.2026) Registered Address: 1104, Nirmal Tower, Barahamba Road, Connaught Place , New Delhi-110001, Ph. : 8860441411		

8x23, Font Size 7.5pt, Date 03-12-25